

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 205
TP (IBC)-20(PB)/2021

IN THE MATTER OF:

Indian Steel Corporation Limited
Vs.
Punjab National Bank

.... Petitioner/Applicant

.....Respondent

Rule 16(d) NCLT, 2016

Order delivered on 06.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

PRESENT:

For the Applicant : Mr. Ashish Jha, Advocate

ORDER

The petitioner is permitted to withdraw the transfer petition.

Application dismissed as withdrawn.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT